

8

SLP(C)No. 11521 OF 2004
ITEM No.MM-4

Court No.3SECTION-IIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Special Leave Petition(C) No. 11521/2004

MuthammalPetitioner (s)

VERSUS

Chidambaram Pillai & Ors.Respondent (s)

Date : 28/06/2004 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE B. VENKATARAMA REDDI

(VACATION BENCH)

For Petitioner (s) Mr. T. Raja, Adv.

For Respondent (s)

UPON being mentioned by counsel, the Court made the following
O R D E R

Post on 1-7-2004.

(R.K. DHAWAN) (VEERA VERMA)

COURT MASTER COURT MASTER

(Mentioning slip is enclosed)